



# SOUTH EAST DISTRICT LEGAL SERVICES AUTHORITY

(Constituted Under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

Under the Administrative Control of High Court of Delhi

Utility Block, Ground Floor, Saket Courts, New Delhi

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F.No. 140/On Line Lok Adalat(05.09.2020)/DLSA/SE/

Dated : 18.08.2020

To

All Ld. Judicial Officers,  
South-East District, Saket Courts Complex, New Delhi.

**ONLINE LOK ADALAT TO BE HELD ON  
05.09.2020 (SATURDAY) TENTATIVELY**

Respected Sir/Madam,

Pursuant to the directions of Hon'ble the Executive Chairperson, NALSA, the next Online Lok Adalat for the Year 2020 is going to be organized on 05.09.2020 tentatively, for all kind of Plea Bargaining, Civil Recovery Matters, Criminal Matters & Traffic Challan matters.

A meeting for Online Lok Adalat was also conducted on 13.08.2020 with all Judicial Officer which was attended by Ld Chairperson, DLSA, South-East, in which all issues were discussed.

Your goodselfs are, therefore, requested to kindly refer maximum number of cases for in the upcoming Online Lok Adalat.

Please accord PRIORITY.

Yours sincerely,

Sd/- x x x x

(Sheetal Chaudhary Pradhan)  
Secretary, DLSA(South-East)  
Saket Courts, New Delhi